

GOVERNMENT OF INDIA  
MINISTRY OF RURAL DEVELOPMENT  
DEPARTMENT OF RURAL DEVELOPMENT

**RAJYA SABHA**  
**UNSTARRED QUESTION NO. 591**  
TO BE ANSWERED ON 07/02/2024

**PENDING DUES OF MGNREGA**

591 SHRI SAKET GOKHALE:

Will the Minister of RURAL DEVELOPMENT be pleased to state:

- (a) the names of States that currently have pending dues under the MGNREG Scheme that are yet to be disbursed by Government; and
- (b) the total amount pending for disbursement to the aforementioned States under MGNREGA, State-wise details?

**ANSWER**

MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT  
(SADHVI NIRANJAN JYOTI)

(a)&(b): State/UT-wise details of pending liabilities for wage component under Mahatma Gandhi National Rural Employment Guarantee Scheme (Mahatma Gandhi NREGS) as on 01.02.2024 are given at **Annexure**.

State/UT-wise details of pending liabilities for material components under Mahatma Gandhi NREGS in the financial year 2023-24 (as on 01.02.2024) are given at **Annexure**.

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**Annexure referred in reply to parts (a)&(b) of Rajya Sabha Unstarred Question No. 591 dated  
07.02.2024**

State/UT-wise details of pending liabilities for wage component and material component under Mahatma Gandhi NREGS.

Sl. No.	States/UTs	Wages liabilities (Rs. in crore)	Material liabilities (Rs. in crore)
1	Andhra Pradesh	66	506
2	Arunachal Pradesh	94	34
3	Assam	227	131
4	Bihar	621	487
5	Chhattisgarh	431	236
6	Goa	0.48	0.01
7	Gujarat	78	306
8	Haryana	15	58
9	Himachal Pradesh	18	112
10	Jammu & Kashmir	230	114
11	Jharkhand	250	185
12	Karnataka	444	513
13	Kerala	475	101
14	Madhya Pradesh	720	351
15	Maharashtra	347	421
16	Manipur	0	146
17	Meghalaya	87	112
18	Mizoram	4	0.27
19	Nagaland	60	108
20	Odisha	631	585
21	Punjab	119	95
22	Rajasthan	1499	483
23	Sikkim	10	11
24	Tamil Nadu	1127	563
25	Telangana	33	414
26	Tripura	98	67
27	Uttar Pradesh	1388	1234
28	Uttarakhand	31	70
29	Andaman & Nicobar	0	0.38
30	Lakshadweep	0	0.01
31	Puducherry	5	0.03
32	Ladakh	15	3
33	Dadra & Nagar Haveli & Daman & Diu	0	0.00
34	West Bengal \$	2765	2788

\$ Release of funds to the State of West Bengal has been stopped as per provision of Section 27 of Mahatma Gandhi National Rural Employment Guarantee Act, 2005 due to non-compliance of directives of Central Government. This liability is prior to 9<sup>th</sup> March,2022, the date of stoppage of release of funds.

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